

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI**

=====

ORDER

As per the direction/approval of the Ld. Principal District & Sessions Judge (HQs.), the undermentioned Court Rooms are hereby shifted and will operate from the newly renovated Court room w.e.f. 19th November, 2025.

Sl.	Name & Designation	From	To
1.	Sh. Gaurav Goyal, Ld. ARC-01 (Central)	207 Extension Block	42 Main Court Building
2.	Ms. Alka Singh Ld. CCJ/ ARC (West)	208 Extension Block	255 Main Court Building

Further it is clarified that the Ahlmads of both the aforesaid courts shall work from their existing court rooms i.e. Court Room Nos. 42 & 255, Main Court Bulding, THC

(BHARAT AGGARWAL)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

No. 58803-58843
...../CTB/THC/2025

Dated :

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. The Ahlmads posted in Court Room No.42 & 255, Main Court Building, THC for compliance.
11. Telephone Operator, THC, Delhi.
12. Notice Boards, THC, Delhi. (Through R & I Branch).

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi